

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 6/RP/2024**

Subject : Petition for review of the Order dated 8.12.2023 Petition No 223/GT/2021.

Date of Hearing : **23.10.2024**

Petitioner : NHPC Limited

Respondents : WBSEDCL

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Parties Present : Shri Venkatesh, Advocate, NHPC  
Shri Bharath Gangadharan, Advocate, NHPC  
Shri Kartikey Trivedi, Advocate, NHPC  
Ms. Surbhi Kapoor, Advocate, WBSEDCL  
Ms. Shirsa Saraswati, Advocate, WBSEDCL

**Record of Proceedings**

The case was heard through a virtual hearing.

2. Due to a paucity of time, the Review Petition could not be taken up for hearing. Accordingly, matter was adjourned.
3. Review Petition shall be listed for final hearing on **28.11.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

